Subject: Amendment/ Correction in the Appendix 3B, Table 2 of the Merchandise Exports from India Scheme (MEIS)

In exercise of powers conferred under paragraph 1.03 of the Foreign Trade Policy (2015-2020), the Director General of Foreign Trade hereby makes the following amendments in the Appendix 3B Table 2 notified vide Public Notice 61/2015-20 dated 07.03.2017 and as amended from time to time to be applicable with effect from 01.01.2017

<table>
<thead>
<tr>
<th>MEIS Sl. No.</th>
<th>Current ITC HS Code as per Appendix 3B, Table 2 as notified in PN 61 dated 07.03.2017</th>
<th>Amended/Corrected ITC HS Code to be applicable with effect from 01.01.2017</th>
<th>Corrected Description</th>
</tr>
</thead>
<tbody>
<tr>
<td>3730</td>
<td>57039090</td>
<td>57039020</td>
<td>Carpets and Floor Coverings of Coir</td>
</tr>
</tbody>
</table>

2. This MEIS entry No. 3730 is also removed from the Annexure to the Public Notice No. 68 dated dt. 09.01.2019

Effect of this Public Notice: A correction has been made in the Appendix 3B, Table 2 to align/harmonize it with the ITC HS 2017/ Customs Tariff Schedule and the item entry is removed from the list of items, for which description matching is required to be done by RAs while processing the MEIS applications, as explained in Public Notice 68 dated 09.01.2019 and Public Notice 62 dated 16.02.2018.

(Alok Vardhan Chaturvedi)
Director General of Foreign Trade
Ex-Officio Additional Secretary to the Government of India
Email: dgft@nic.in

(Issued from F.No. 01/61/180/179/AM18/PC-3)